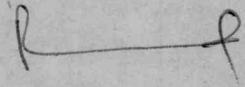


30.11.2000 Hon. Mr. Justice R.R.K. Thiruvelli, VC
Hon. Mr. S. Dayal, A.M.

List Revised. None is present
for the parties. The application is
dismissed in default, no order as
to costs.


A.M.


VC

h/